

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA
UNSTARRED QUESTION NO.1893
ANSWERED ON 10TH DECEMBER, 2015

TRAFFIC MANAGEMENT SYSTEM

1893. SHRI R. PARTHIPAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS

सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

- (a) whether a study conducted by Institute of Road Transport Education (IRTE) has reported that traffic violations is the prime cause of accidents on National Highways;
- (b) if so, the details thereof along with the reaction of the Government thereto;
- (c) whether it is a fact that the role and responsibilities of traffic management agencies are overlapping and not properly defined; and
- (d) if so, the details thereof and the steps taken by the Government to prepare a national plan to improve road safety and better traffic management system in the country?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI PON. RADHAKRISHNAN)

- (a) & (b) Ministry of Road Transport & Highways has not received any such report.
- (c) & (d) Enforcement of various provisions of Motor Vehicles Act, 1988, including traffic management comes within the purview of the State Governments. However, the Government has approved a National Road Safety Policy in line with the globally accepted strategy to improve road safety based on 4 'E's viz. Education, Engineering, Enforcement and Emergency Care. Based on this, a draft action plan has been circulated to the States.
